

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/CAA/99,100/2017
NAME OF THE TRANSFEROR : KERRY LOGISTICS INDIA PVT LTD
NAME OF THE TRANSFERRE : KERRY INDEV LOGISTICS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M. Kantha Suvana
Prachising Company
Secretary.

authorized Representative

Kantha

2. S. SANTHANAM
STA

S. Sath

ORDER

Representative of the Petitioner present. The representative of the OL is also present and filed report. The representative of OL has drawn our attention towards the issue raised by the OL pertaining to the approval from the RBI in relation to FDI into the Transferor Company. The representative of the Petitioner is directed to file a detailed affidavit showing that there will not be any change in the structure of management of the transferee company. The compliance with the statutory regulations will to be made after sanction of the Scheme. The copy of the affidavit will also be given to the OL ~~and~~ ^{ent. doc} RD. The matter is posted for arguments. In the meantime, the representative of the Petitioner is directed to make the payment of Rs.50,000/- to the office of the OL towards remuneration of the Chartered Accountant. Put up on **10.08.2017 at 10.30 A.M.**

(S. Vijayaraghavan)
Member (Technical)
PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)